

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 302
IB-258/ND/2023
New IA-4719/2023

IN THE MATTER OF:

Vinsan Credit & Securities Limited ... **Applicant/Petitioner**

Versus

M U Buildcon Pvt. Ltd. ... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 06.09.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

IA-4719/2023: List the matter on 11.09.2023.

Sd/-
(L. N. GUPTA)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)